

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 76 OF 2020

Chinedu Onyedinma Petitioner

V e r s u s

State & anr. Respondents

Mr. T. George John, Advocate for the Applicant.

CORAM: M. S. JAWALKAR, J.
DATE: 18th November, 2020.

P.C.

Mr. T. George John, the learned Counsel, appears for the Petitioner.

2. Issue notice to the respondents, returnable on 25.11.2020.

M. S. JAWALKAR, J.

arp/*